

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-101**

CP-138/241- 242/ND/2019

**IN THE MATTER OF:**

Manhar Sabharwal

....Applicant

Vs.

Sabharwal Food Industries Pvt Ltd

....Respondent

**SECTION**

Under Section 241-242

Order delivered on 17.09.2019

**CORAM:**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Sr. Adv. Anil Airi, Adv. Ravi K Chandna and Adv. Manit Murtani  
For the Respondent :

**ORDER**

None for the petitioner. Mr. S Gupta has put in appearance on behalf of the respondents on advance notice. Let reply be filed. To come up disposal on 30.10.2019.



**(SUMITA PURKAYASTHA)  
MEMBER (T)**



**(INA MALHOTRA)  
MEMBER (J)**